

[1 August, 2003]

RAJYA SABHA

marketing their products through Small Scale Sectors violating the Drugs Price Control Order;

(b) whether it is also a fact that a CBI probe was ordered into the affairs of Johnson & Johnson; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATTRA PAL SINGH):

(a) to (c) CBI has registered a Regular Case RC-07/2001-SIU,XI on 24.12.2001 under Section 120-B IPC read with Section 420, IPC read with Section 7 & 10 of Essential Commodities Act and substantive offences thereunder against M/s N.R. Jet Enterprises Limited, Mahim, Mumbai through its Directors, M/s Johnson & Johnson Limited, Mumbai through its Directors & others on the allegation of causing loss to common consumer and Government to the tune of almost Rs. 50 crores for selling drugs on higher rates.

### **Revival of Orissa Drugs and Chemicals Limited**

1368. SHRI SURENDRA LATH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government propose to revive the Orissa Drugs and Chemicals Limited (ODCL);

(b) if so the steps taken in the matter; and

(c) if not, the details of steps taken to provide suitable compensation and alternative jobs to the employees who are on the pay role of that company?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATTRA PAL SINGH): (a) to (c) ODCL is a company under reference to the BIFR under the provisions of Sick Industrial Companies (Special Provisions) Act, 1985 since 1992. On 8.4.2003 the BIFR has formed its opinion that it is just,

equitable and in public interest that the company is wound up and this opinion has been forwarded to the High Court of Orissa for further action under the law.

### **Price of Potash**

†1369. SHRI ABHAY KANT PRASAD: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the quantum of subsidy being provided by Government to different kinds of fertilizers at present; and

(b) keeping in view the famine and flood and increasing the production of crops whether Government propose to reduce the prices of potash and fertilizers?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATTRA PAL SINGH): (a) An expenditure of Rs. 7790 crore was incurred on subsidy on urea and of Rs. 3224.52 crore on decontrolled phosphatic and potassic fertilizers during 2002-03. A provision of Rs. 8264.25 crore and Rs. 4456 crore has been made for subsidy on urea and decontrolled phosphatic and potassic fertilizers, respectively during 2003-04.

(b) There is no proposal to reduce the prices of potash and fertilizers.

### **Clean Yamuna Campaign in Delhi**

1370. SHRI RUMANDLA RAAMACHANDRAYYA:

SHRI RAJU PARMAR:

SHRI RAVULA CHANDRA SEKAR REDDY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a symbolic campaign was launched in NCT of Delhi recently called "Clean Yamuna Campaign";

(b) if so, whether high level of pollution, the Bio-chemical Oxygen Demand (BOD) level were found in the Yamuna apart from other pollutants above the level of permissible standards;

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†Original notice of the question was received in Hindi.